

<i>SL.NO.</i>	<i>NAME OF THE TOWN</i>
10.	Arrah
11.	Hazaribagh
12.	Bettiah
13.	Giridih
14.	Dhanbad
15.	Katihar
16.	Siwan
17.	Kisanganj
18.	Silamarhi
19.	Buxar
20.	Purnia
21.	Nawadah
22.	Bodhgaya
23.	Madhubani
24.	Biharsharif
25.	Darbhanga
26.	Jahanabad
27.	Sahibganj
28.	Banka

**Environment Audit Statements of  
Companies**

6297 SHRI SANAT KUMAR MANDAL:  
Will the PRIME MINISTER be pleased to state:

(a) whether government has since approved the proposal regarding Environment Audit state-

ments forming a part of the Companies Act and their inclusion in the annual Reports of the Companies;

(b) if so, whether any format for such statements has been drawn up in consultation with the ministry of environment and forests;

(c) if so, the broad features thereof;

(d) whether it has been promulgated for the general information of the corporate sector, if so, when; and

(e) if not, the stage at which the matter stands at present?

THE MINISTER OF STATE IN THE MINISTRY LAW, JUSTICE AND COMPANY AFFAIRS (SHRI H. R. BHARDWAJ): (a) to (e) Environmental Audit is provided for under the Environment (Protection) Act, 1986. The Government is, however, considering a proposal to amend the Companies Act, 1956 requiring the companies to disclose in the directors Report such particulars regarding environmental protection, as may be prescribed.

**Grants to award Winners of Armed  
Forces**

6298. MAJ. GEN. (RETD). BHUWAN CHANDRA KHANDURI: Will the PRIME MINISTER be pleased to state:

(a) whether the Government are aware that the State Government are giving cash-grants to the Gallantry and Non-Gallantry Award winners of the armed Forces;

(b) whether there is a large variation in the amounts being given by the different States for similar award(s);

(c) whether the Union Government have made any attempt to rationalise these and bring these to near-parity;

(d) if so, the details thereof; and

(e) if not, the reasons and justification for not doing so?

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE (SHRI MALLIKARJUN): (a) and (b): Yes, Sir.

(c) to (e): State Governments have been advised on a number of occasions in this matter. The matter has also been pursued in Kendriya Sainik Board meetings.

#### **Reservation/Credit policy for small scale sector**

6299. SHRI HARISHNARAYAN PRABHU ZANTYE: Will the PRIME MINISTER be pleased to state:

(a) whether the Government are considering drastic changes in the reservation and credit policy for small scale sector to allow the entry of large units and foreign investment without any string attached to encourage greater exportation and subcontracting;

(b) if so, the details of the changes proposed finalised and the anticipated results thereof;

(c) the justification for the proposed changes; and

(d) the reaction of the small scale industry to the proposed changes?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY DEPARTMENT OF SMALL SCALE INDUSTRIES AND AGRO AND RURAL INDUSTRIES (SHRI M. ARUNACHALAM): (a): No, Sir.

(b) to (d): Do not arise.

#### **Setting up of a Pesticides/Insecticides unit in Kerala**

6300 SHRI MULLAPPALLY RAMACHANDRAN: Will the PRIME MINISTER be pleased to state:

(a) whether a sturdy them of Krishak Bharati Cooperative Limited has explored the possibility of setting up of a Pesticides/Insecticides Units in the State of Kerala;

(b) if so the recommendations made by the study Team; and

(c) the reactions of the Government thereto?

THE MINISTER OF STATE IN THE MINISTRY OF CHEMICALS AND FERTILIZERS (SHRI EDUARDO FALEIRO): (a): No, Sir.

(b) and (c): Do not arise.

[*Translation*]

#### **Maruti Vehicles**

6301 SHRI RAMDEW RAM: Will the PRIME MINISTER be pleased to state:

(a) the number of vehicles manufactured by the Maruti Udyog Limited during the last three years model-wise;

(b) the total number of cars exported during the last three years model-wise; and

(c) the profit earned by the company during each of the last three years, year-wise?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY DEPARTMENT OF INDUSTRIAL DEVELOPMENT AND DEPARTMENT OF HEAVY INDUSTRY (SHRIMATI KRISHNA SAHI): (a) to (c): The required information is given in the attached statement.